

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A.62/912/2020**

This the 12<sup>th</sup> day of October, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**



- 1. Hilal Ahmad Bhat aged about 56 years, S/o Abdul Rasheed Bhat, R/o Sheed Gunj, present Place of posting ED 3<sup>rd</sup>
- 2. Jan Mohd Haji aged about 48 years, S/o Assad-Ulla- Haji, R/o Hassanabad Ranjawari, Place of employment IT Division Bemina
- 3. Mohammad Yaqoob Bhat aged about 48 years, S/o Abdul Aziz Bhat, R/o Chattabal Srinagar, Place of employment ED 4<sup>th</sup>
- 4. Mushtaq Ahmad Dar aged about 54 years, S/o Mohammad Sultan Dar, R/o Batamaloo, Place of employment ED 3<sup>rd</sup>.
- 5. Mohammad Ashraf Dar Aged about 51 years, S/o Ghulam Mohammad Dar, R/o K.P. Bagh, Place of employment ED 1<sup>st</sup> .
- 6. Irfan Ahmad Khan aged about 50 years, S/o Mushtaq Ahmad Khan, R/o Umar Colony-B Buchpora, Place of employment ED 3<sup>rd</sup> .
- 7. Mohammad Maqbool Renu aged about 52 years, S/o Ghulam Hassan Remu, R/o Dal Rainawari, Place of employment ED 3<sup>rd</sup>.
- 8. Syed Ashraf Hussain aged about 52 years, S/o Syed Ashraf Hussain aged about 52 years, S/o Syed Abdullah, R/o Deb Wagoora, Place of employment ED 1<sup>st</sup>.
- 9. Syed Aijaz Hussain Shah aged about 56 years, S/o Syed Afzal Shal, R/o Dab Ganderbal, Place of employment ED 3<sup>rd</sup>.
- 10. Mohammad Zahoor Sodagar 58 years, S/o Abdul Salam Sodagar, R/o Naidyar, Rainawari Srinagar, Place of employment ED 3<sup>rd</sup>.

.....Applicants  
(Advocate: Mr. Muzaffar Ahmad Bakkal)

**Versus**

1. Union Territory of J&K through Principal Secretary to Government Power Development Department, Civil Secretariat Jammu/Srinagar at Srinagar.
2. Development Commissioner (Power), Power Development Department, Jammu and Kashmir.
3. Chief Engineer, M&RE Wing Kashmir, Power Development Department, Srinagar.
4. Superintendent Engineer, M&RE Wing Kashmir, Power Development Department, Srinagar.

.....Respondents

(Advocate: Mr. Rajesh Thappa)

**O R D E R**  
**[O R A L]**

**Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J): -**

Learned counsel for applicant submitted that the present O.A. be disposed of in accordance with the order dated 26.03.2019 passed by the Hon'ble High Court in SWP No.2800/2018 in the case of Mustaq Ahmad Shah and Others vs. State of JK & Ors.

2. Accordingly, we disposed of this O.A. with a direction to the respondents to accord consideration to the case of the applicant in the light of averments made in the petition and judgment dated 26.02.2008 rendered in SWP No.2455/2001 titled Subash Chander and Ors. Vs. State of JK and Ors read with judgment dated 27.07.2009 in CDLSW No.56/2008 c/s LPA (SW) 142/2008 provided that their case is covered by the said judgment.

3. Respondents shall take a decision in the matter within four weeks from the date of receipt of a certified copy of this order is served on them.

4. It is made clear that we have not mentioned anything on the merits of the case.

5. O.A. is disposed of accordingly. No costs.

(ANAND MATHUR.)  
MEMBER (A)

*sk/s/-*

(RAKESH SAGAR JAIN)  
MEMBER (J)